

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6682  
ANSWERED ON:07.05.2015  
FUNCTIONING OF DRDAS  
Nete Shri Ashok Mahadeorao

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the details of the assessment of the functioning of the District Rural Development Agencies (DRDAs) in the country including Maharashtra during the last three years and as on date; and

(b) the steps taken/proposed to be taken by the Government to streamline the functioning of the DRDAs in the country including Maharashtra?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (b): In order to review the functioning of the DRDAs in the country, the Ministry had set up a Committee on Restructuring of DRDAs in November, 2010. The mandate of the Committee was to study the functioning of DRDAs and give suitable recommendations for its restructuring. The Committee submitted its report in January, 2012. The recommendations made by the Committee have been accepted by the Department of Rural Development with some modifications. Based on the recommendations of the Committee, a EFC note for restructuring the DRDAs was prepared and meeting of EFC took place on 10/02/2014. The decision taken by the Government on restructuring of DRDAs will be applicable to the State of Maharashtra as well.